### COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **Appeal No. 176 of 2017**

Dated: 2<sup>nd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

UJVN Ltd., Dehradun .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekar

Mr. Jamnesh Kumar Mr. Gunjan Sareen

Counsel for the Respondent(s) : Mr. Raunak Jain for

Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma for Mr. Pradip Misra for R-2

## <u>ORDER</u>

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 31.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 15.09.2017 after serving copy on the other side.

List the matter on <u>19.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson